†895. SHRI DARSHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether an approval has been accorded to set up a dispensary under Central Government Health Scheme (CGHS) at Sahibabad located in Ghaziabad district of Uttar Pradesh;
 - (b) if so, when this approval was accorded; and
 - (c) whether the sanctioned dispensary has been set up in Sahibabad?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) Yes.

(b) and (c) Approval was accorded in the year 2009. However, the dispensary could not be opened for want of suitable accommodation despite repeated efforts made in this regard. Meanwhile, CGHS has now hired a private accommodation to open a dispensary at Rajinder Nagar, Shahibad.

Assistance for upgradation of hospitals in GOA

896. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any scheme to upgrade or provide facilities to District, and other hospitals below District Hospitals in the States; and
- (b) if so, the details of financial assistance given to Goa under the Scheme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) Public Health is a state subject. Under National Rural Health Mission (NRHM), financial assistance is provided to State/UT Governments to strengthen their health systems including upgradation of public health facilities at district and below district level, based on the appraisal of requirements posed by them in their Programme Implementation Plans.

(b) The details of funds released under NRHM to Goa during the last three years is given in Statement.

Statement

Statement showing the Release under National Rural Health Mission for the F.Ys. 2009-10 to 2012-13 to Goa

(Rs. in Crore)

Sl. No.	Programme	2009-10 Release	2010-11 Release	2011-12 Release	2012-13 Release
GRAND TOTAL		12.43	17.21	19.88	20.30

Note: * Denotes inclusive of kind grants.

Release figures for the F.Y.2012-13 are updated as on 18.01.2013

The above Releases relate to Central Govt. Grants & do not include state share contribution.

Fatalities from mosquito-borne diseases

- 897. SHRI SABIR ALI: Willtbe Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of cases of mosquito borne diseases registered during the years 2010, 2011 and 2012;
- (b) whether it is a fact that a penal of the Indian Council of Medical Research has pegged the actual number of Malaria Mortality figures nearly 40 times higher than the present estimates;
- (c) whether, in view of the revelation made by the panel, Government proposes to revise the figures so far reported; and
- (d) if so, the details of new strategies under consideration of Government to contain the mortality on this account?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) The number of cases of Mosquito-borne, diseases reported during 2010, 2011 and 2012 is given in Statement (*See* below).

(b) and (c) A committee under the Chairmanship of Dr. Padam Singh, Former Additional Director, ICMR was constituted by Government of India to estimate the malaria deaths.